



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,30th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

| Sr.No.         | Case Number                                   | Main Parties  | Petitioner Advocate   | Respondent Advocate           |
|----------------|---|---|---|-------------------------------|
| <b>HEARING</b> |   |   |   |                               |
| 18             | <a href="#">WP(C)/2919/2018</a><br>FIXED      | PRAFULLA GOVINDA BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. R DUBEY<br>MS. A B KAYASTHA<br>MR. A N I HUSSAIN                            | GA, ASSAM<br>ADVOCATE GENERAL |
| 19             | <b>WITH</b><br><a href="#">WP(C)/283/2024</a> | ANVEEKSHA VARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR          | MR. K N CHOUDHURY<br>MR. D J DAS<br>MS N MAHANTA<br>N GAUTAM<br>MS SABINA AHMED | GA, ASSAM                     |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR     | 09-04-2024 | To | 01-05-2024 |
| 2)  | MR. S SINHA         | 18-04-2024 | To | 01-05-2024 |
| 3)  | MS. T GOSWAMI       | 18-04-2024 | To | 15-05-2024 |
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**[ For Tuesday,30th April 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

| Sr.No. Case Number                        | Main Parties  | Petitioner Advocate                            | Respondent Advocate |
|---|---|--|---------------------|
| <b>MOTION</b>                             |   |  |                     |
| 42 <a href="#">WP(C)/2266/2024</a><br>B/O | UTPAL BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. P P BARUAH<br>MR. D GOSWAMI<br>MS. P MEDHI | GA, ASSAM           |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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[ For Tuesday,30th April 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No.        | Case Number                                       | Main Parties   | Petitioner Advocate  | Respondent Advocate                           |
|---------------|---|--|--|---|
| <b>MOTION</b> |   |  |  |   |
| 20            | <a href="#">WP(C)/183/2020</a><br>FIXED, WITH LCR | SAHJAHAN @ SWAHJAHAN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.   | MR. R P SARMAH<br>MR. P N SHARMA<br>MR B KOTAKY<br>MS S P CHETRY | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI |
| <b>ORDERS</b> |   |  |  |   |
| 21            | <a href="#">WP(C)/2047/2024</a><br>BY SLIP        | MD SANU ALI @ CHANO ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS | MR. J AHMED<br>MS A HUSSAIN<br>R BEGUM<br>MR. R ISLAM            | GA, ASSAM<br>DY.S.G.I.<br>SC, ECI<br>SC, F.T  |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
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| 2)  | MR. S SINHA         | 18-04-2024 | To | 01-05-2024 |
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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

#### HEARING

|   |  |  |                            |                                  |
|---|--|--|----------------------------|----------------------------------|
| 2 | <a href="#">WP(C)/1749/2018</a><br>CAVT. NO.1802/2017<br>PART-HEARD, FIXED | THE UNION OF INDIA AND 2 ORS.<br><b>Versus</b><br>PRADIP KUMAR NANDY | MS B DEVI<br>MR. G GOSWAMI | MR. S N TAMULI (FOR<br>CAVEATOR) |
|---|--|--|----------------------------|----------------------------------|

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[ For Tuesday,30th April 2024]

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

[CIVIL BENCH-V]

| Sr.No.  | Case Number                                    | Main Parties   | Petitioner Advocate         | Respondent Advocate                                |
|---|--|--|-----------------------------|--|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b> |  |  |                             |  |
| 18  | <a href="#">WP(C)/6243/2023</a><br>AT 10:15 AM | DIBRU DANGARI RIVER PART I MEEN<br>SAMABAY SAMITY LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS. | MR. S BANIK                 | SC, CO OP  |
| 19  | <b>WITH</b><br><a href="#">WP(C)/1975/2024</a> | DIBRU DANGARI RIVER PART-I MIN<br>SAMABAY SAMITY LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS   | MR. N K KALITA<br>MR D DEKA | SC, CO OP<br>MR. S BANIK (r-4)<br>MS F BEGUM (r-4) |
| 20  | <b>WITH</b><br><a href="#">WP(C)/2094/2024</a> | RANJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR. S BANIK<br>MS F BEGUM   | SC, CO OP<br>MR. N K KALITA(R-4)                   |

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH - III]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------|---------------------|---------------------|
|--------------------|--------------|---------------------|---------------------|

**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

|   |  |   |   |  |
|---|--|---|---|--|
| 1 | <a href="#">WP(C)/8101/2018</a><br>AT 10:15 AM | DEBOJIT SAIKIA<br><b>Versus</b><br>THE INDIAN OIL CORPORATION LTD AND<br>3 ORS. | MR. M SARMA<br>MS. I GOHAIN<br>MS J A AHMED<br>MS. R DEKA | MR. A K BHATTACHARYYA<br>(R4)<br>MR. K N CHOUDHURY<br>MR. K N CHOUDHURY<br>MR D K BHATTACHARYYA<br>(R4)<br>MS R B DEB (R4)<br>MR. K K BHATTACHARYYA<br>(R4)<br>MR. M MAHANTA<br>MS. R DEKA<br>MISS. R R KAKATI<br>MR. D J DAS<br>SC, I O C |
|---|--|---|---|--|

**TOP OF THE LIST**

|   |  |   |  |  |
|---|--|---|--|--|
| 2 | <a href="#">WP(C)/2421/2013</a><br>B/O | JYOTIRMOY CHOUDHARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR.R P SARMAH<br>MR.A M BUZARBARUAH<br>MR.U K NAIR<br>MR.S BORA<br>MR. J H SAIKIA<br>MS.M BARMAN<br>MR.A CHETRY<br>MR.G R DEV<br>MS.B GOGOI<br>MR.N CHUTIA<br>MR.S M T CHISTIE<br>MR.M P SARMA | SC, PNRD<br>GA, ASSAM  |
| 3 | <a href="#">WP(C)/5747/2013</a><br>B/O | ISMAIL ALI and 6 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS | MR. S BORTHAKUR<br>MS.S SULTANA<br>MS. S KAKATI<br>MS.JESMEE HUDA  | MR.C BARUAH<br>GA, ASSAM<br>SC, AG<br>MR.U K NAIR<br>MS. MD BORA, SC, M W<br>DEPTT.(R-3, R-4 & R-5)<br>SC, PENSION |
| 4 | <a href="#">WP(C)/994/2014</a><br>B/O  | ASHIM DEB GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR      | MR.S K GOSWAMI<br>MR.P K SARMA   | SC, IRRIGATION   |

|                  |   |   |  |  |
|------------------|---|---|--|--|
|                  | <b>WITH</b><br><a href="#">MC/729/2014</a><br>in WP(C)/994/2014 | LOKABHIRAM SAIKIA<br><b>Versus</b><br>ASHIM DEB GOSWAMI and ORS.          | MR.A D CHOUDHURY<br>MR. S DEKA<br>MR.D CHOUDHURY<br>MR.K DAS<br>MR.B SINHA   | MR.S K GOSWAMI<br>MR.P K SARMA<br>SC, IRRIGATION   |
| 5                | <b>WITH</b><br><a href="#">WP(C)/4753/2014</a>                  | ASHIM DEB GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS        | MR.K N CHOUDHURY<br>MR.S K GOSWAMI<br>MR.A ACHARYA   | DR.B AHMED<br>MR.M K CHOUDHURY<br>MR.N BARUA<br>MRP BHARDWAJ<br>SC, IRRIGATION   |
| 6                | <b>WITH</b><br><a href="#">WP(C)/5654/2014</a>                  | ASHIM DEB GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS        | MR.S K GOSWAMI<br>MR.A ACHARYA<br>MR.P K SHARMA  | MS.M BARMAN<br>MR.M ISLAM<br>MS. S SAIKIA<br>SC, IRRIGATION  |
| 7                | <a href="#">WP(C)/6514/2014</a><br>B/O                          | SMTI HANUFA KHATUN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS       | MR. A K PURKAYASTHA<br>MR. A K PURKAYASTHA<br>MR.R SARMA<br>MR.U K NAIR<br>MR.B TALUKDAR<br>MR. S K DAS<br>MR. S SHARMA<br>MR. S SHARMA<br>MS M BHUYAN<br>MS M BHARATI | MR.B K SARMA<br>SC, SOCIAL WELFARE   |
| 8                | <a href="#">WP(C)/7767/2015</a><br>B/O                          | MISS MITALEE KASHYAP<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS     | MR.S J SARMA<br>MR.S N ADHYAPAK<br>MR.K DEVNATH  | MR.M K CHOUDHURY(R-4)<br>MR.S CHAMARIA<br>MR.R BORPUJARI(R-5)<br>MR.N BARUAHR-4<br>SC, INDUSTRIES &<br>COMMERCE                              |
| <b>ADMISSION</b> |   |   |  |  |
| 9                | <a href="#">WP(C)/2437/2023</a><br>FIXED                        | NURJAHAN BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS           | MR T N SRINIVASAN<br>MR. N ISLAM<br>MS TH A DEVI<br>R KR DAS<br>M KHATUN   | GA, ASSAM  |
| <b>HEARING</b>   |   |   |  |  |
| 10               | <a href="#">WP(C)/5551/2019</a><br>B/O                          | PRADIP KUMAR DEV MAHANTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS | MR. B D GOSWAMI<br>MS. H DEKA<br>MR. J GOGOI   | MR. A HASAN (SC, AG (A & E ), (R-9))<br>MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4)<br>SC, HEALTH<br>SC, K A A C (R-5 to R-8) |
| 11               | <a href="#">WP(C)/46/2020</a><br>B/O                            | ASI/CLK MOMOTU RAM RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.  | MR. K R PATGIRI<br>MR. M KHAN<br>MS. P CHAKRABORTY   | GA, ASSAM  |
| 12               | <a href="#">WP(C)/3101/2020</a><br>B/O                          | TAPAN KUMAR DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.       | MR. B D KONWAR SR. ADV.<br>MR. R KALITA<br>MR. R SALOI   | MS. N SHYAMAL<br>MR. U K NAIR<br>MR. A CHETRY<br>MR K KHANNA (r-2)<br>MS M DAS (r-2)<br>SC, INDUSTRIES AND<br>COMMERCE                       |
| 13               | <a href="#">WP(C)/677/2021</a><br>B/O                           | SIKANDER ALI AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS       | MR. S BORTHAKUR<br>MS. S KAKATI<br>MR P BHARDWAJ<br>MR. R BARTHAKUR  | MR. M K CHOUDHURY<br>GA, ASSAM<br>MR. A BARKATAKI<br>MS. ANASUYA C   |

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR     | 09-04-2024 | To | 01-05-2024 |
| 2)  | MR. S SINHA         | 18-04-2024 | To | 01-05-2024 |
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,30th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.        | Case Number                             | Main Parties  | Petitioner Advocate  | Respondent Advocate                    |
|---------------|---|---|--|--|
| <b>MOTION</b> |   |   |  |  |
| 7             | <a href="#">WP(C)/447/2024</a><br>FIXED | NEPAL CHANDRA MANDAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MR. J I BORBHUIYA<br>MR. L MOHAN<br>MRS. K H CHOUDHURY<br>MR A HOSSAIN | SC, FOREST                             |
| <b>ORDERS</b> |   |   |  |  |
| 8             | <a href="#">WP(C)/4173/2023</a><br>B/O  | NRIPEN BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS         | MRS. K DEVI<br>MS S A KHALIFA  | SC, AG<br>SC, SEC. EDU.<br>SC, FINANCE |

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR   | 09-04-2024 | To | 01-05-2024 |
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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 16) | MR. M DUTTA         | 01-05-2024 | To | 02-05-2024 |
| 17) | MR D K BORDOLOI     | 30-04-2024 | To | 30-04-2024 |
| 18) | MR A W AMAN         | 30-04-2024 | To | 30-04-2024 |
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,30th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:15 AM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.14]

| Sr.No.             | Case Number                                      | Main Parties  | Petitioner Advocate                      | Respondent Advocate |
|--------------------|--|---|--|---------------------|
| <b>MOTION (BA)</b> |  |   |  |                     |
| 1                  | <a href="#">Bail Appln./1196/2024</a><br>BY SLIP | GENDU MOHAN NATH<br><b>Versus</b><br>THE STATE OF ASSAM | MR Z ALAM<br>MR D C NATH<br>MR. M MONDAL | PP, ASSAM           |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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| 1)  | MR. A H ALAMGIR     | 09-04-2024 | To | 01-05-2024 |
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|     |                |            |    |            |
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| 27) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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[ For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]

| Sr.No.                     | Case Number   | Main Parties   | Petitioner Advocate                             | Respondent Advocate   |
|----------------------------|---|--|---|---|
| <b><u>MOTION</u></b>       |   |  |   |   |
| 18                         | <a href="#">AB/1032/2024</a><br>FIXED   | TAJ UDDIN BARBHUIYA @ MD. TAJ UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S A HUSSAIN<br>MR D J HALOI<br>MS R.R.MECH  | PP, ASSAM   |
| 19                         | <a href="#">AB/1114/2024</a><br>FIXED   | PRAVEEN KOTHARI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. S D PURKAYASTHA<br>MR S P DAS<br>MD A ISLAM | PP, ASSAM   |
| <b><u>BAIL HEARING</u></b> |   |  |   |   |
| 20                         | <a href="#">AB/1073/2024</a><br>FIXED   | INDESWAR PEGU<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR M R ADHIKARI<br>MS M BORAH                   | PP, ASSAM   |
| <b><u>ORDERS</u></b>       |   |  |   |   |
| 21                         | <a href="#">I.A.(CrI.)/435/2022</a><br>PART-HEARD, WITH CASE<br>RECORD(SCANNED COPY), FIXED | HARUN ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.                | MR P KATAKI<br>MRS R BEGUM                      | MR Z KAMAR (r-3)<br>MR D TALUKDAR (R-2)<br>MR. T N DAS (r-3)<br>MR S CHAKRABORTY(R-2)<br>MR P CHOUDHURY (R-2)<br>MR B TALUKDAR (r-3)<br>PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR   | 09-04-2024 | To | 01-05-2024 |
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|     |                     |            |    |            |
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**[ For Tuesday,30th April 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS AND MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III]

| Sr.No.         | Case Number   | Main Parties   | Petitioner Advocate        | Respondent Advocate   |
|----------------|---|--|----------------------------|---|
| <b>HEARING</b> |   |  |                            |   |
| 15             | <a href="#">MACApp./167/2017</a><br>PART-HEARD, WITH LCR, FIXED | SRI SUBIR KUMAR BOSE @ SUBIR BOSE<br><b>Versus</b><br>THE BRANCH MANAGER and ANR | MR.D BORAH<br>MR.R DOWARAH | MR.S DUTTA<br>MS.N MODI<br>MR.S BHUYAN<br>MR.R GOSWAMI<br>MR.M SAIKIA<br>MR.M CHOUDHURY<br>MR.C SHARMA  |
| 16             | <a href="#">WP(C)/5049/2022</a><br>CAVT. NO.08292/022,<br>FIXED | UMESH CH. DAS AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.         | MR. M K CHOUDHURY          | DR G J SHARMA<br>MR. N DEKA (R-5)<br>MR. A CHAMUAH (R-4)<br>MR. M GOGOI (R-5)<br>MR S HUSSAIN (R-5)<br>MR. S BORUA, SC, PCB,<br>ASSAM<br>SC, FOREST<br>FOR CAVEATOR |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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| 18) | MR A W AMAN         | 30-04-2024 | To | 30-04-2024 |
| 19) | MR. A K PURKAYASTHA | 30-04-2024 | To | 30-04-2024 |
| 20) | MR. D BORAH         | 30-04-2024 | To | 01-05-2024 |
| 21) | MR N J DAS          | 30-04-2024 | To | 30-04-2024 |
| 22) | MR. D SAIKIA        | 30-04-2024 | To | 04-05-2024 |
| 23) | MR. M RAHMAN        | 30-04-2024 | To | 24-05-2024 |
| 24) | MR M Z AHMED        | 30-04-2024 | To | 02-05-2024 |
| 25) | MR. A M DUTTA       | 30-04-2024 | To | 02-05-2024 |
| 26) | MS B DUTTA          | 30-04-2024 | To | 02-05-2024 |
| 27) | MR. A R SIKDAR      | 01-05-2024 | To | 03-05-2024 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

| Sr.No.                 | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|------------------------|---|---|--|---|
| <b>TOP OF THE LIST</b> |   |   |  |   |
| 16                     | <a href="#">RSA/160/2007</a><br>PART-HEARD, (HEARING), WITH<br>LCR (AT 2:00 PM) | GUTTU and COMPANY PVT. LTD. and<br>ORS<br><b>Versus</b><br>TAIYAL ALI and ORS | MR.G N SAHEWALLA<br>MR.MD ASLAM<br>MS.M JAIN                           | MR.H R A CHOUDHURY<br>MS.R CHOUDHURY<br>MR.J ISLAM  |
|                        | <b>WITH</b>   |   |  |   |
| 17                     | <a href="#">RSA/4/2008</a>  | GUTTU and CO. PVT. LTD.<br><b>Versus</b><br>ABDUL HAOQUE and ORS              | G N SAHEWALLA<br>P BORA<br>D SENAPATI<br>MS.M JAIN<br>MD ASLAM         | H I CHOUDHURY<br>MR.N DHAR(R- 1-3)<br>MS. R CHOUDHURY<br>N HAQUE<br>K UDDIN (R-1)<br>K UDDIN (R-1)<br>K UDDIN (R-1)<br>MR.S R BARBHUIYA(R- 1-3)<br>MR. T U LASKAR(R- 1-3)<br>S K DAS<br>B AHMED (R-1) |
| 18                     | <a href="#">RSA/262/2010</a><br>PART-HEARD, (HEARING), WITH<br>LCR (AT 2:00 PM) | SMTI. PARBATI DEVI and 6 ORS,<br><b>Versus</b><br>MANOJ KALITA,               | MR.B C DAS<br>MR.A C SARMA<br>MR.S DAS<br>MR.G SARMA<br>MR.G BHARADWAJ | MR.N GOSWAMI<br>MR.S J SARMA  |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

|     |                   |            |    |            |
|-----|-------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR   | 09-04-2024 | To | 01-05-2024 |
| 2)  | MR. S SINHA       | 18-04-2024 | To | 01-05-2024 |
| 3)  | MS. T GOSWAMI     | 18-04-2024 | To | 15-05-2024 |
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|     |                     |            |    |            |
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| 12) | MR. O LASKAR        | 25-04-2024 | To | 30-04-2024 |
| 13) | MR. B P SINHA       | 25-04-2024 | To | 03-05-2024 |
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Tuesday,30th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate |
|---|---|---|---------------------|
| <b>ADMISSION</b>  |   |   |                     |
| 43 <a href="#">W.P.(Crl.)/8/2024</a><br>B/O                         | UTPAL CHANGMAI<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                   | MR. L GOGOI   | GA, ASSAM           |
| 44 <a href="#">Crl.Pet./69/2024</a><br>FIXED                        | RAMEZ ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. N J DUTTA<br>MR N AHMED<br>MR G P CHETIA<br>MR. M M ZAMAN               | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b>  |   |   |                     |
| 45 <a href="#">Bail Appln./871/2024</a><br>FIXED                    | NONGSAIBAM SANJIT<br><b>Versus</b><br>THE STATE OF ASSAM  | MR S M ABDULLAH P<br>MS F HUSSAIN<br>MR. S RAHMAN<br>MD R ISLAM<br>MD IMRAN | PP, ASSAM           |
| 46 <b>WITH</b><br><a href="#">Bail Appln./1195/2024</a>             | BOGI MAYUM ISAUDDIN<br><b>Versus</b><br>THE STATE OF ASSAM  | MR S M ABDULLAH P<br>MS F HUSSAIN<br>MR. S RAHMAN<br>MD R ISLAM<br>MD IMRAN | PP, ASSAM           |
| 47 <a href="#">Bail Appln./1062/2024</a><br>WITH OFFICE NOTE, FIXED | KONTHOUJAM BASANTA SINGH<br><b>Versus</b><br>THE UNION OF INDIA                                   | MR. K SINGHA<br>MR. A J HAZARIKA<br>M DEVI                                  | SC, NCB             |
| <b>BAIL HEARING</b>   |   |   |                     |
| 48 <a href="#">AB/1074/2024</a><br>FIXED                            | RATAN KR. CHOUDHURY @ RATAN<br>CHOUDHURY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | MR. J KALITA  | PP, ASSAM           |



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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR     | 09-04-2024 | To | 01-05-2024 |
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,30th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]**

| Sr.No.           | Case Number  | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|------------------|--|---|--|---|
| <b>ORDERS</b>    |  |   |  |   |
| 41               | <a href="#">I.A.(CrI.)/841/2023</a><br>WITH LCR 8 FILES, FIXED<br>in CrI.A./292/2023 | CHANDAN BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                       | MR. SURAJIT DAS<br>MR A W AMAN<br>MS SURAYA RAHMAN<br>MR SARFRAZ NAWAZ<br>MR SARFRAZ NAWAZ<br>FARIDUL AMIN | MR. S ALI<br>PP, ASSAM  |
|                  | <b>WITH</b><br><a href="#">CrI.A./292/2023</a>                                       | UTPAL DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                          | MR. S Ali<br>MR K DAS  | MR. SURAJIT DAS (r-2)<br>MR A W AMAN (r-2)<br>MS SURAYA RAHMAN (r-2)<br>MR SARFRAZ NAWAZ (r-2)<br>FARIDUL AMIN (r-2)<br>PP, ASSAM |
|                  | <b>WITH</b><br><a href="#">I.A.(CrI.)/684/2023</a><br>in CrI.A./292/2023             | UTPAL DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                          | MR. S Ali<br>MR K DAS  | PP, ASSAM   |
| <b>QUASHMENT</b> |  |   |  |   |
| 42               | <a href="#">CrI.Pet./997/2023</a><br>FIXED   | JAHANARA RAHMAN @ JAHANARA<br>ROHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. M DUTTA<br>MR K M BORA   | MR S M ABDULLAH P (r-2)<br>MS F HUSSAIN (r-2)<br>MR. S RAHMAN (r-2)<br>MD IMRAN (r-2)<br>PP, ASSAM                                |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

|    |                  |            |    |            |
|----|------------------|------------|----|------------|
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|     |                     |            |    |            |
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| 8)  | MR. I HUSSAIN       | 20-04-2024 | To | 03-05-2024 |
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Tuesday,30th April 2024]

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BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

### ORDERS

|   |  |   |                                |           |
|---|--|---|--------------------------------|-----------|
| 5 | <a href="#">I.A.(CrI.)/1226/2023</a><br>BA 3409/2022(D/O), WITH CASE<br>RECORD (SCANNED COPY), FIXED<br>in Bail Appln./2622/2023 | ABHIJIT NANDI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | F K R AHMED<br>MRS. H THAKURIA | PP, ASSAM |
| 6 | <a href="#">Bail Appln./4616/2023</a>  | ABHIJIT NANDI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR  | F K R AHMED<br>MRS. H THAKURIA | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR     | 09-04-2024 | To | 01-05-2024 |
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|     |                |            |    |            |
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Tuesday,30th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-II RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]**

| <b>Sr.No.</b> | <b>Case Number</b>   | <b>Main Parties</b>  | <b>Petitioner Advocate</b>            | <b>Respondent Advocate</b> |
|---------------|--|--|---------------------------------------|----------------------------|
| <b>ORDERS</b> |  |  |                                       |                            |
| 17            | <a href="#">MACApp./451/2022</a><br>WITH LCR, B/O                                    | NEW INDIA ASSURANCE COMPANY LTD.<br><b>Versus</b><br>SMTI PRABHA BASUMATARY AND 5 ORS      | MR. S DUTTA<br>MR. SIDHANT DUTTA      | MR. I A TALUKDAR           |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/3042/2023</a><br><b>in</b> MACApp./451/2022   | SMTI PRABHA BASUMATARY AND 3 ORS<br><b>Versus</b><br>NEW INDIA ASSURANCE COMPANY LTD.      | MR. I A TALUKDAR<br>MR. SIDHANT DUTTA | MR S DUTTA                 |
| 18            | <a href="#">I.A.(Civil)/900/2023</a><br>WITH LCR, FIXED<br><b>in</b> MACApp./41/2023 | NIRU SAIKIA AND ANR.<br><b>Versus</b><br>ORIENTAL INSURANCE COMPANY LTD.<br>AND ANR        | MR. I A TALUKDAR                      | MR. R C PAUL               |
|               | <b>WITH</b><br><a href="#">MACApp./41/2023</a>                                       | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>NIRU SAIKIA AND ORS.                   | MR. R C PAUL                          |                            |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/334/2023</a><br><b>in</b> MACApp./41/2023     | ORIENTAL INSURANCE COMPANY LTD.<br><b>Versus</b><br>NIRU SAIKIA AND ORS.                   | MR. R C PAUL                          |                            |
|               | <b>WITH</b><br><a href="#">I.A.(Civil)/613/2023</a><br><b>in</b> MACApp./41/2023     | SMTI. NIRU SAIKIA AND ANR.<br><b>Versus</b><br>ORIENTAL INSURANCE COMPANY LTD.<br>AND ANR. | MR. I A TALUKDAR<br>MR. B HUSSAIN     | MR. R C PAUL               |

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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| 19) | MR. A K PURKAYASTHA | 30-04-2024 | To | 30-04-2024 |
| 20) | MR. D BORAH         | 30-04-2024 | To | 01-05-2024 |
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| 27) | MR. A R SIKDAR      | 01-05-2024 | To | 03-05-2024 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,30th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-IV AND V]

| Sr.No. Case Number                                | Main Parties  | Petitioner Advocate  | Respondent Advocate                                    |
|---|---|--|--|
| <b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>     |   |  |  |
| 21 <a href="#">WP(C)/8166/2017</a><br>AT 10:15 AM | ALL ASSAM NEWLY PROVINCIALISED<br>COLLEGE EMPLOYEES ASSOCIATION<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS. | MS. K DEVI<br>MR. U K NAIR<br>MR. M KHAN<br>MR J RAHMAN<br>KAKALI DEVI | SC, HIGHER EDUCATION<br>SC, FINANCE                    |
| <b>HEARING</b>                                    |   |  |  |
| 22 <a href="#">WP(C)/2683/2019</a><br>BY SLIP     | PABITRA KUMAR HIRA<br><b>Versus</b><br>THE UNION OF INDIA AND 2 ORS.  | MR. R DUBEY<br>MS. A B KAYASTHA<br>MR. A N I HUSSAIN                   | DR. B N GOGOI, SC,<br>Income Tax<br>ASSTT. S.G.I.(R-1) |

LEAVE NOTE OF ADVOCATES FOR 30/04/2024

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR. A H ALAMGIR     | 09-04-2024 | To | 01-05-2024 |
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| 3)  | MS. T GOSWAMI       | 18-04-2024 | To | 15-05-2024 |
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| 20) | MR. D BORAH         | 30-04-2024 | To | 01-05-2024 |



|     |                |            |    |            |
|-----|----------------|------------|----|------------|
| 21) | MR N J DAS     | 30-04-2024 | To | 30-04-2024 |
| 22) | MR. D SAIKIA   | 30-04-2024 | To | 04-05-2024 |
| 23) | MR. M RAHMAN   | 30-04-2024 | To | 24-05-2024 |
| 24) | MR M Z AHMED   | 30-04-2024 | To | 02-05-2024 |
| 25) | MR. A M DUTTA  | 30-04-2024 | To | 02-05-2024 |
| 26) | MS B DUTTA     | 30-04-2024 | To | 02-05-2024 |
| 27) | MR. A R SIKDAR | 01-05-2024 | To | 03-05-2024 |



सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,30th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

| Sr.No. Case Number                            | Main Parties  | Petitioner Advocate                   | Respondent Advocate   |
|---|---|---------------------------------------|---|
| <b><u>ADMISSION</u></b>                       |   |                                       |   |
| 43 <a href="#">WP(C)/4442/2020</a><br>BY SLIP | DINA NATH KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS         | MR. A K DUTTA<br>MR. S SUTRADHAR      | MR. A DEKA (R-7)<br>MR. A DAS<br>MR. I. ALAM, SC, N C T E<br>MR P P PHUKAN (r-6)<br>SC, EDU<br>MS A B PHUKAN (r-6)<br>SC, G U   |
| <b><u>ORDERS</u></b>                          |   |                                       |   |
| 44 <a href="#">WP(C)/3856/2016</a><br>BY SLIP | ARINDAM GOGOI and 11 ORS<br><b>Versus</b><br>THE UNION OF INDIA and 9 ORS | MR.J SINGH<br>MR.A TODI<br>MR.D GOGOI | MSB DEVI(R-7)<br>GA, ASSAM<br>C.G.C.<br>MR. D C BORAH (CGC)<br>MR. D C BORAH (CGC)<br>MR.SHEELADITYA(R-7)<br>MR. D MAZUMDAR (ADDL.<br>ADV. GEN.)<br>MR. A CHAMUAH (SC,<br>UGC)<br>MR.N K KALITA(ADDL.<br>PUBLIC PROSECUTOR,<br>ASSAM)<br>MS.A TALUKDAR(R-7)<br>MS.H DAS(R-7)<br>MR.H MEDHI(R-7)<br>MR.P P BORA(R-7)<br>SC, G U<br>ASSTT.S.G.I.<br>SC, HIGHER EDUCATION<br>SC, CBI |

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LEAVE NOTE OF ADVOCATES FOR 30/04/2024

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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR TUESDAY THE 30<sup>TH</sup> DAY OF APRIL, 2024 ]**

**[AT 2:00 PM]**

**BEFORE**

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

**[COURT NO: 20]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 P.M. ]**

## **ADMISSION**

|             |  |   |   |                           |   |
|-------------|--|---|---|---------------------------|---|
| 1           | I.A.(CIVIL) 143/2022<br>(FIXED)<br>IN REVIEW. PET. 10/2022 | THE UNION OF INDIA AND 2<br>ORS.<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>2 ORS | 2 | S.K. MEDHI<br>THUYEKHRULU | GOVT ADV NL   |
| <b>WITH</b> |  |   |   |                           |   |
|             | REVIEW.PET. 10/2022  | THE UNION OF INDIA AND 2<br>ORS.<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>2 ORS | 2 | S.K. MEDHI<br>THUYEKHRULU | GOVT ADV NL<br>IMTI LONGJEM<br>ESTHER<br>LHOUSINO<br>VIKETSONO<br>KITOKA SUMI |